

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

18

C.P. No.425/2005
M.A. No.1560/2004
O.A. No.608/2004

New Delhi this the 2nd day of December, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Vijay Kumar
S/o Shri Phagu Prasad
R/o-B-608, Camp No.4,
Jawalapuri, Nagloi, Delhi.

-Applicant

(By Advocate: Shri U. Srivastava)

Versus

Shri Babu Rajiv
Director General, Archeological Survey of India
Janpath, New Delhi.

-Respondent

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Shri U. Srivastava, learned counsel for applicant seeks and is allowed to withdraw this C.P., with liberty.


(Mukesh Kumar Gupta)

Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.